

quick evaluation of the Nehru Yuva Kendra Scheme. The Programme Evaluation Organisation of Planning Commission, Government of India, New Delhi has since submitted its Report on March, 14, 1991. The Evaluation has brought out that the scheme has generated awareness amongst village youth about their environment, national values and issues, development programmes and activities. The Report speaks highly of the catalytic role of youth clubs which have been instrumental in creation of assets and spreading general awareness among the people.

[Translation]

Family Welfare Centres in Tribal Areas

2661. PROF. ASHOK ANANDRAO DESHMUKH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of new family welfare centres opened in the country, especially in tribal areas during the year 1990-91, State-wise;

(b) whether these centres are adequate to meet the demand;

(c) if not, the steps taken to increase their number;

(d) whether a number of new institutes

which promote small family norms have been set up during the above period; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) to (c). Family Welfare Centres are not being opened in the country including Tribal areas from VII Plan onwards and Sub-centres, Primary Health Centres and Community Health Centres, are being opened for propagating small family norm besides Maternal and Child Health Care and Medical Services.

(d) and (e). According to available information 18872 Sub-Centres and 2878 Primary Health Centres were functioning in tribal areas as on 31/12/1990 and 130533/ Sub-Centres and 20540 Primary Health Centres against the requirement of 138665 Sub-Centres and 23780 Primary Health Centres in the country as on 31/12/1990. Statement showing State-wise number of Sub-Centres/Primary Health Centres required and in position as on 31/12/1990 in tribal areas and in the country as on 31/12/1990 are given in Statement-I and II respectively.

Due to constraint of funds it was decided not to provide central funding to set up any new sub-centres in 1990-91.

STATEMENT-I

In Tribal Area as on 31/12/1990

Sl.No.	State/UTs	PHCS		Sub-centres			
		Required	In Position	Required	5	6	In Position
1	2	3	4	5	6		
1.	Andhra Pradesh	137	116	915	654		
2.	Arunachal Pradesh*	24	24	190	155		
3.	Assam	121	74	804	445		
4.	Bihar	489	28	3522	1824		
5.	Goa	—	—	—	—		
6.	Gujarat	294	163	1930	1632		
7.	Haryana	—	—	—	—		
8.	Himachal Pradesh	10	15	64	96		
9.	Jammu and Kashmir	—	—	—	—		

Sl.No.	State/UTs	PHCS		Sub-centres	
		Required	In Position	Required	In Position
1	2	3	4	5	6
10.	Karnataka	266	307	1855	1850
11.	Kerala	55	56	369	131
12.	Madhya Pradesh	752	633	5019	4935
13.	Maharashtra	265	265	1662	1603
14.	Manipur	35	35	221	221
15.	Meghalaya*	67	45	447	235
16.	Mizoram*	55	55	220	220
17.	Nagaland	40	65	267	213
18.	Orissa	354	349	2300	1585
19.	Punjab	—	—	—	—
20.	Rajasthan	135	125	1019	931

Sl.No.	State/UTs	PHCS			Sub-centres		
		Required	In Position	Required	Required	In Position	
1	2	3	4	5	6		
21.	Sikkim	2	3	10	18		
22.	Tamil Nadu	12	13	70	111		
23.	Tripura	33	32	222	233		
24.	Uttar Pradesh	219	189	1381	1376		
25.	West Bengal	107	91	712	117		
26.	A & N Islands	4	2	30	25		
27.	Chandigarh	—	—	—	—		
28.	D & N Haveli *	5	5	34	34		
29.	Daman & Diu	2	1	17	14		
30.	Delhi	6	—	—	—		
31.	Lakshadweep*	2	7	14	14		

Sl.No.	State/UTs	PHCS		Sub-centres	
		Required	In Position	Required	In Position
1	2	3	4	5	6
32.	Pondicherry	—	—	—	—
	Total	3485	2978	23294	18872

*Predominantly Tribal States/UTs having no separate TSP PHCs Primary Health Centres.

STATEMENT-II*State-wise Number of PHCs and Sub-centres Required and in position as on 31/12/1990*

<i>Sl.No.</i>	<i>States/UTs</i>	<i>Required on PHCs 31/12/90</i>	<i>In Position</i>	<i>Sub-Centres Required as on 31/12/90</i>	<i>In Position</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6</i>
1.	Andhra Pradesh	1735	1283	10129	7894
2.	Arunachal Pradesh	30	28	190	155
3.	Assam	438	442	5132	5110
4.	Bihar	2391	2001	14799	14799
5.	Goa	20	20	145	145
6.	Gujarat	1000	706	6656	6433
7.	Haryana	394	366	2367	2299
8.	Himachal Pradesh	239	201	1512	1502
9.	Jammu & Kashmir	348	267	1976	1460

Sl.No.	States/UTs	Required on PHCs 31/12/90	In Position	Sub-Centres Required as on 31/12/90	In Position
1	2	3	4	5	6
10.	Karnataka	1164	1133	7025	7793
11.	Kerala	1011	886	5094	5094
12.	Madhya Pradesh	1471	1181	12000	11910
13.	Maharashtra	1850	1647	10810	9364
14.	Manipur	72	68	420	420
15.	Meghalaya	40	71	447	315
16.	Mizoram	37	35	220	220
17.	Nagaland	36	33	257	201
18.	Orissa	1034	924	5927	5426
19.	Punjab	2061	2036	2853	2853
20.	Rajasthan	1275	1048	8000	8000

Sl.No.	States/UTs	Required on PHCs 31/12/90	In Position	Sub-Centres Required as on 31/12/90	In Position
1	2	3	4	5	6
21.	Sikkim	20	22	32	37
22.	Tamil Nadu	1546	1386	8860	8681
23.	Tripura	54	49	530	494
24.	Uttar Pradesh	3753	3103	22212	21653
25.	West Bengal	1685	1544	10700	7873
26.	A & N Islands	12	16	73	97
27.	Chandigarh	—	Nil	2	2
28.	D & N Haveli	6	5	34	34
29.	Daman & Diu	8	4	14	30
30.	Delhi	7	8	42	42
31.	Lakshadweep	20	7	2	3

Sl.No.	States/UTs	Required on PHCs 31/12/90	In Position	Sub-Centres Required as on 31/12/90	In Position
1	2	3	4	5	6
32.	Pondicherry	23	22	3	3
Total :		23780	20540	138665	130533